

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234 - IA 147 of 2019
in
CP(IB) 33 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Renish Petrochem FZF
V/s
Ardor Global Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Adv. , Mr. Mayur Jugtawat, Adv. &
Mr. Rahul Bhavsar, Adv.
For the Respondent : Mr. Rajiv Chawla, Proxy Advocate i/b Mr. Arjun
Sheth, Adv. for R- 1 & 2.
Ms. Chaitali Dave for Mr. Abhishek Mehta, Adv. R- 15
Mr. Jaimin Dave, Adv, for R-14 & 16
Mr. Rituraj Meena, Adv. & Mr. Mandeep Singh- R-18
Mr. Anip Gandhi, Adv. a.w Mr. Raju Kothari, Adv.R-17

ORDER

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Pleadings are complete.

List for final hearing on 11.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)